

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/175/2019-Judl/_____


Dated, Shillong the 18th February 2020

It is hereby notified to all concerned that the **DIVISION BENCH** cases, including any matters listed in the Supplementary Causelist, listed before **COURT NO. 2** on **Wednesday, 19th February 2020** and **Thursday, 20th February 2020**, shall now be taken up the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice W. Diengdoh** on their **respective dates** at **10.30 AM** in **COURT NO. 1**.

Take notice that the **SINGLE BENCH** of **Hon'ble Mr. Justice H.S. Thangkhiew** scheduled on the aforesaid dates shall now sit at **10.30 AM** and take up matters as per the Advance Causelist and Supplementary Causelist, if any.

Take further notice that the **SINGLE BENCH** of **Hon'ble Mr. Justice W. Diengdoh** scheduled on the aforesaid dates shall now sit **after rising of the DIVISION BENCH** or at **02.00 PM**, whichever is early, and take up matters as per the Advance Causelist and Supplementary Causelist, if any.

By order,


JOINT REGISTRAR (JUDL.)

Memo No. HCM. III/175/2019-Judl/ 55A

Dated, Shillong the 18th February 2020

Copy for information to: -

1. The Registrar –cum– Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. The Court Masters concerned.
10. ☒ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.


JOINT REGISTRAR (JUDL.)

183
18/2/20